

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 77 of 2013 &
I.A. Nos. 124 & 125 of 2013**

Dated : 10th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tata Power Delhi Distribution Ltd. Appellant (s)
Versus
NTPC Ltd. & Ors. ... Respondent (s)**

Counsel for the Appellant(s): Mr. Gopal Jain
Mr. Alok Shankar

Counsel for the Respondent (s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo for R.1
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.15
Mr. Vallinayagam for TANGEDCO

ORDER

The contesting Respondents No.1 has already filed the reply.
Others have not filed any reply. The pleadings are complete.

Post the matter for hearing on **12.07.2013** along with Appeal
Nos. 259 of 2013 and 55 of 2013.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**